2017 <u>IN THE HIGH COURT AT CALCUTTA</u> APPELLATE SIDE

No. 4211 - A

Dated, Calcutta, the 4th August, 2017

From: Subhasis Dasgupta,

Registrar (Judicial Service), High Court, Appellate Side,

Calcutta.

To:

- 1) The District Judge of all Districts including Andaman & Nicobar Islands .
- 2) The Chief Judge, City Civil Court, Calcutta
- 3) The Chief Judge, City Sessions Court, Calcutta
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta
- 5) The Secretary, Judicial Department, Government of West Bengal
- 6) The Director, West Bengal Judicial Academy, Kolkata.

Sub.: Filling up of seven posts of Member (judicial and non-judicial) in the National Consumer Disputes Redressal Commission (National Commission), New Delhi.

Sir,

With reference to the subject captioned above, I am directed to inform that Ministry of Consumer Affairs, Food & Public Distribution, Department of Consumer Affairs, Government of India, has uploaded a **Vacancy Circular** being No.J-1(5)/2016-CPU dated 19.07.2017, inviting application(s) for filling up of seven posts of **Member** (both judicial and non-judicial) in the National Consumer Disputes Redressal Commission (National Commission) (NCDRC), New Delhi, in their website (www.consumeraffairs.nic.in) and the same is accessible to the link 'Vacancies' (available on the left hand side of the said site) of the website.

You are, accordingly, requested to cause informing all the eligible members of West Bengal Judicial Service posted in your respective judgeship, and to ask them visit the website of Ministry of Consumer Affairs, Food & Public Distribution, Department of Consumer Affairs, Government of India and, if willing, download the relevant contents and send the filled-in application form (in prescribed proforma) alongwith requisites as sought for, so as the same to reach the office of the undersigned **on or before 31.08.2017** positively for consideration.

Yours faithfully,

Sd/-

Registrar (Judicial Service)